

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN) : (a) Yes, Sir. The investment outlay on the Inter-State Tasar Project in the tribal belts of the country is Rs. 10.50 crores during the project plan period.

(b) No, Sir. Assistance of order of Rs. 2.50 crores is expected to be received from Government of Switzerland, under bilateral agreement in sericulture sector.

(c) The outlay proposed for Orissa under the Inter-State Tasar Project is Rs. 1.60 crores during the project period. Under this programme 1000 hectares will be brought under Arjun Tasar Plantation, covering districts of Mayur Bhanj, Keonjhar, Sundargarh, Denkanal and Cuttack Districts of the State and will provide direct employment to 1000 tasar tribal rearing families in these areas.

(d) The Project will be implemented in two phases, 1981-82—1983-84 being the first phase. Based on its review the second phase will be taken up during 1984-85—1985-86.

#### **Import of Coconut Oil**

2111. SHRI K. LAKKAPPA: Will the Minister of COMMERCE be pleased to state :

(a) the quantity of coconut oil imported during the current year and from which countries ; and

(b) full details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN) : (a) and (b). Import. statistics for the year 1981 have not yet been compiled.

#### **Import of sugar during 1982-83 and 1983-84**

2112. SHRI AMAR ROYPRADHAN. Will the Minister of COMMERCE be pleased to state:

(a) the estimated quantity of sugar to be imported in 1982-83 and 1983-84 and the reasons therefor; and

(b) the distribution of imported sugar during that period among the States?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN) (a) and (b). At present Government do not have any plan for importing sugar in 1982-83 and 1983-84. Consequently, the question of distribution of imported sugar during that period does not arise.

#### **Less Allotment of pig iron to West Bengal for Foundries**

2113. SHRI NIREN GHOSH: SHRI SOMNATH CHATERJEE :

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that West Bengal is having a large number of foundries;

(b) number of foundries existing in the country, State-wise details thereof;

(c) whether it is also a fact that West Bengal is getting less pig iron for their foundries even when West Bengal is having the highest number of foundries;

(d) is it also a fact that some States are getting more pig iron even though they have less number of foundries than West Bengal;

(e) if so, the reasons thereof ;

(f) what is the basis of allocation of pig iron to States; and

(g) steps taken by Government to remove discrimination and follow a rational policy?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE) : (a) to (g). Information is being collected and will be laid on the Table of the House.

### Sickness in Textile Industry

2114. PROF. AJIT KUMAR MEHTA: Will the Minister of COMMERCE be pleased to state:

(a) whether the textile industry in the country has been facing serious difficulties virtually turning it into a sick industry;

(b) if so, whether Government have identified the major reasons for the sickness of the textile industry in the country; and

(c) if so, details thereof and the measures taken/proposed to be taken by Government to remove the constraints and to make the industry economically viable?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) :

(a) to (c). The textile industry has been facing some difficulties from time to time. Sickness is identified on the basis of assessment made in individual cases from time to time depending on the totality of circumstances obtaining in each case. Measures for revival of sick units include take over, merger with a healthy unit and change of management.

### CBI probe Against Manager of IISCO's Ration Shop

2115. SHRI KRISHNA CHANDRA HALDER: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the CBI conducted any enquiry against the Manager of IISCO's Ration Shop;

(b) if so, what are those findings; and

(c) action taken by Government thereon?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE) : (a) to (c). A case under Section 5 (2) read with 5 (1) (e) of the Prevention of Corruption Act, 1947 has been registered by the CBI, Calcutta on 10-8-1981 against the Manager (Co-operative & Rationing), IISCO, Burnpur. The final report of the CBI is awaited.

### उज्जैन में विनोद तथा विमल टैक्सटाइल मिल्स की वित्तीय सहायता

2116. श्री सत्य नारायण जटिया : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) उज्जैन, मध्य प्रदेश में विनोद तथा विमल टैक्सटाइल मिलों को चलाने के लिए सरकार द्वारा अब तक कुल कितनी वित्तीय सहायता दी गई है; और

(ख) क्या सरकार का विचार इस मिल का अधिग्रहण करने का है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री खुरशेद आलम खान) : (क) उज्जैन में विनोद तथा विमल मिल्स के परिचालन सम्बन्धी प्रयोजनों के लिए,